

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 301
Company Petition/101/2023

IN THE MATTER OF:

Puja Khaneja

... **Applicant/Petitioner**

Versus

Citi Collections India Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 02.06.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Krishnendu Datta, Adv. Satyajit Sarna,
Adv. Mohit Negi, Adv. Atharva

For the Respondent : Adv. Kumar Mihir for the Respondent No.1 & 2

ORDER

List the matter for physical hearing on 05.06.2023.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)